

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2100**

TO BE ANSWERED ON THE 31ST JULY, 2018 /SHRAVANA 9, 1940 (SAKA)

COASTAL POLICE STATIONS

2100. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of coastal police stations presently functioning in the country, State-wise;

(b) the details of measures taken by the Government for strengthening coastal police stations and the amount extended to the coastal police stations during the last four years;

(c) the details of coastal police stations sanctioned but yet to start functioning and the present status of the same, State-wise;

(d) whether the Government proposes to set up more coastal police stations; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (e): Coastal Security Scheme has been implemented in phases since 2005, with the objective of strengthening capacity and infrastructure of Police Force of the coastal States/UTs for patrolling and surveillance of coastal areas, particularly shallow areas close to the coast. Under the scheme, 194 Coastal Police Stations are operational, and Coastal Police has been equipped with 204 boats, 27 jetties, 284 four-wheelers, 554 two-wheelers, 97 check-posts, 58 out-posts and 30 barracks. The Coastal

Police Stations are also equipped with navigation/communication equipment, card readers, equipment enhancing night operation capabilities of boats, computer systems, etc.

Phase-II of the scheme is in progress with effect from 2011. Under the scheme, Rs.129.93 crore has been released to coastal States/UTs for creation of infrastructure, including coastal police stations. State/UT-wise details of operational Coastal Police Stations is at Annexure.

Coastal Security Scheme, Phase-I (2005-2011) and Phase-II (2011-2020) were formulated based on the suggestions/recommendations of coastal States/UTs. All components of the Scheme and costs were fixed and frozen at the beginning of the Scheme itself. Coastal security being an ongoing process, feedback from all stakeholders is obtained from time to time for improving the coastal security mechanism.

Annexure to L.S.US.Q. No.2100 FOR 31.07.2018

Sl. No.	Name of State/ UT	Coastal Police Stations		
		Sanctioned	Operational	Yet to start functioning
1	Gujarat	22	22	-
2	Maharashtra	19	19	-
3	Goa	07	07	-
4	Karnataka	09	09	-
5	Kerala	18	14	04
6	Tamil Nadu	42	37	05
7	Andhra Pradesh	21	21	-
8	Odisha	18	18	-
9	West Bengal	14	14	-
10	Daman & Diu	03	02	01
11	Puducherry	04	04	-
12	Lakshadweep	07	07	-
13	Andaman & Nicobar Islands	20	20	-
	Total	204	194	10